

HIGH COURT OF CHHATTISGARH, BILASPUR


NOTIFICATION

No. 9893 / Checker
III -6-1/2007 (Pt.II)

Bilaspur, Dated 26th Nov., 2020

In exercise of the powers Conferred under sub-section (3) of Section 11 read with Section 32 of the Code of Criminal Procedure, 1973 (Act No. 2 of 1974), the High Court of Chhattisgarh here-by confers the powers of Judicial Magistrate First Class upon **Ku. Yogita Jangade, J.M.S.C., Dantewada.**

BY ORDER OF THE HIGH COURT

 26-11-20

(Neelam Chand Sankhla)
Registrar General